

Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

SCHEDULE-II

Form I									
List of cases e-filed during the month For the month of November, 2025									
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	CS 32 of 2025	TTK. Prestge Ltd Vs. Sri Gouranga Ch. Saha Propreitor of M/S elegance	Mr. Keneth L. Debbarma	7899042392	Nil	10.11.2025	10.11.2025
			CS 33 of 2025	State Bnak of India Vs. Sri Prasanta Debnath	Sri Sunil Bhowmik	9436186627	Nil	12.11..2025	MS-69/2025 converted in to CS (Ex-Parte)
			CS 34 of 2025	State Bank of India Vs. Sri Olmilan Hansda	Sri Sunil Bhowmik	9436186627	Nil	12.11.2025	MS 18/2023 converted into CS (Ex-parte)
			CS 35 of 2025	Canara Bank Vs Sri Suman Sarkar & Anr.	Sri Samar Das	88377009570	Nil	12.11.2025	MS-42/2023 converted into CS (Ex-parte)
			CS 36 of 2025	Indian Overseas Bank Vs Sri Jayanta Deb	Sri Basudeb Chakraborty	9774135815	Nil	12.11.2025	MS 89/2023 converted into CS (Ex-parte)
			CS 37 of 2025	State Bank of India Vs. Sri R.D Group of Industries	Sri Sunil Bhowmik	9436186627	Nil	12.11.2025	MS 105/2023 converted into CS (Ex-parte)
			CS 38 of 2025	State Bank of India Vs. Sri Karun Debbarma	Sri Basudeb Chakraborty	9774135815	Nil	13.11.2025	MS-11/2024 converted into CS (Ex-parte)

			CS 39 of 2025	State Bank of India Vs. Sri Sanjay Kumar Das	Sri Sunil Bhowmik	9862216817	Nil	13.11.2025	M.S. 39/2024 converted into CS (Ex-parte)
			CS 40 of 2025	State Bank of India Vs. Mr. Phangjung Taikam	Sri Amit Saha	8837099470	Nil	13.11.2025	M.S. 60/2024 converted into CS (Ex-parte)
			CS 41 of 2025	State Bank of India Vs. Sri Sushanta Choudhury and anr	Sri Amit Saha	8837099470	Nil	13.11.2025	M.S. 83/2024 converted into CS (Ex-parte)
			CS 42 of 2025	Bank of Baroda & anr Vs. Sri Nirupam Sarkar	Sri Anirban Bhattacharjee	88731854362	Nil	13.11.2025	M.S. 42/2024 converted into CS (Ex-parte)
			CS 43 of 2025	State Bank of India Vs. Sri Deb Kumar Majumder	Sri Kajal Nandi	9862361148	Nil	19.11.2025	M.S. 21/2021 converted into CS (Ex-parte)
			CS 44 of 2025	State Bank of India Vs. Sri Sonu Kumar	Sri Sunil Bhowmik	9862216817	Nil	19.11.2025	M.S. 263/2023 converted into CS (Ex-parte)
			CS 45 of 2025	State Bank of India Vs. Sri Tanmoy Datta	Sri Amit Saha	8837099470	Nil	27.11.2025	M.S. 26/2023 converted into CS (Ex-parte)
			CS 46 of 2025	Canara Bank Vs. Sri Bidesh Debbarma	Mr. Samar Das	8837009570	Nil	27.11.2025	M.S. 41/2023 converted into CS (Ex-parte)
			CS 47 of 2025	State Bank of India Vs. Sri Balu Ranjan Kuri	Sri Sunil Bhowmik	9862216817	Nil	27.11.2025	M.S. 34/2024 converted into CS (Ex-parte)
			CS 48 of 2025	State Bank of India Vs. Sri Dipankar Hazarika	Sri Sunil Bhowmik	9862216817	Nil	27.11.2025	M.S. 40/2024 converted into CS (Ex-parte)
			CS 49 of 2025	State Bank of India Vs. Sri Anirban Bhattacharya	Sri Amit Saha	8837099470	Nil	27.11.2025	M.S. 82/2024 converted into CS (Ex-parte)
			CS 50 of 2025	State Bank of India	Sri Sunil	9862216817	Nil	27.11.2025	M.S. 28/2025 converted into

				Vs. Smt. Anindita Barman Roy Deb	Bhowmik				CS (Ex-parte)
			CS 51 of 2025	State Bank of India Vs. Sri Prasenjit Dey	Sri Sunil Bhowmik	9862216817	Nil	27.11.2025	M.S. 29/2025 converted into CS (Ex-parte)
			CS 52 of 2025	State Bank of India Vs. Sri Rajesh Chakraborty	Sri Sunil Bhowmik	9862216817	Nil	27.11.2025	M.S. 46/2025 converted into CS (Ex-parte)
			Civil Misc (ARB)-26 of 2025	V.K.S. Intratech Management Pvt. Ltd Vrs The State of Tripura	Sri Abir baran	7628808986	Nil	05.11.2025	05.11.2025
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub- Division	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-payment of Court fees was made during the month For the month of November, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	CS 32 of 2025	TTK. Prestge Ltd Vs. Sri Gouranga Ch. Saha Propreitor of M/S elegance	Mr. Keneth L. Debbarma	10.11.2025	10.11.2025
			CS 33 of 2025	State Bnak of India Vs. Sri Prasanta Debnath	Sri Sunil Bhowmik	12.11..2025	MS-69/2025 converted in to CS (Ex-Parte)
			CS 34 of 2025	State Bank of India Vs. Sri Olmilan Hansda	Sri Sunil Bhowmik	12.11.2025	MS 18/2023 converted into CS (Ex-parte)
			CS 35 of 2025	Canara Bank Vs Sri Suman Sarkar & Anr.	Sri Samar Das	12.11.2025	MS-42/2023 converted into CS (Ex-parte)
			CS 36 of 2025	Indian Overseas Bank Vs Sri Jayanta Deb	Sri Basudeb Chakraborty	12.11.2025	MS 89/2023 converted into CS (Ex-parte)
			CS 37 of 2025	State Bank of India Vs. Sri R.D Group of Industries	Sri Sunil Bhowmik	12.11.2025	MS 105/2023 converted into CS (Ex-parte)
			CS 38 of 2025	State Bank of India Vs. Sri Karun Debbarma	Sri Basudeb Chakraborty	13.11.2025	MS-11/2024 converted into CS (Ex-parte)
			CS 39 of 2025	State Bank of India Vs.	Sri Sunil Bhowmik	13.11.2025	M.S. 39/2024 converted into CS (Ex-parte)

				Sri Sanjay Kumar Das			
			CS 40 of 2025	State Bank of India Vs. Mr. Phangjung Taikam	Sri Amit Saha	13.11.2025	M.S. 60/2024 converted into CS (Ex-parte)
			CS 41 of 2025	State Bank of India Vs. Sri Sushanta Choudhury and anr	Sri Amit Saha	13.11.2025	M.S. 83/2024 converted into CS (Ex-parte)
			CS 42 of 2025	Bank of Baroda & anr Vs. Sri Nirupam Sarkar	Sri Anirban Bhattacharjee	13.11.2025	M.S. 42/2024 converted into CS (Ex-parte)
			CS 43 of 2025	State Bank of India Vs. Sri Deb Kumar Majumder	Sri Kajal Nandi	19.11.2025	M.S. 21/2021 converted into CS (Ex-parte)
			CS 44 of 2025	State Bank of India Vs. Sri Sonu Kumar	Sri Sunil Bhowmik	19.11.2025	M.S. 263/2023 converted into CS (Ex- parte)
			CS 45 of 2025	State Bank of India Vs. Sri Tanmoy Datta	Sri Amit Saha	27.11.2025	M.S. 26/2023 converted into CS (Ex-parte)
			CS 46 of 2025	Canara Bank Vs. Sri Bidesh Debbarma	Mr. Samar Das	27.11.2025	M.S. 41/2023 converted into CS (Ex-parte)
			CS 47 of 2025	State Bank of India Vs. Sri Balu Ranjan Kuri	Sri Sunil Bhowmik	27.11.2025	M.S. 34/2024 converted into CS (Ex-parte)
			CS 48 of 2025	State Bank of India Vs. Sri Dipankar Hazarika	Sri Sunil Bhowmik	27.11.2025	M.S. 40/2024 converted into CS (Ex-parte)
			CS 49 of 2025	State Bank of India Vs. Sri Anirban Bhattacharya	Sri Amit Saha	27.11.2025	M.S. 82/2024 converted into CS (Ex-parte)
			CS 50 of 2025	State Bank of India Vs. Smt. Anindita Barman Roy	Sri Sunil Bhowmik	27.11.2025	M.S. 28/2025 converted into CS (Ex-parte)

				Deb			
			CS 51 of 2025	State Bank of India Vs. Sri Prasenjit Dey	Sri Sunil Bhowmik	27.11.2025	M.S. 29/2025 converted into CS (Ex-parte)
			CS 52 of 2025	State Bank of India Vs. Sri Rajesh Chakraborty	Sri Sunil Bhowmik	27.11.2025	M.S. 46/2025 converted into CS (Ex-parte)
			Civil Misc (ARB)-26 of 2025	V.K.S. Intratech Management Pvt. Ltd Vrs The State of Tripura	Sri Abir baran	05.11.2025	05.11.2025
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3 List of cases in which Electronic Service of Process has taken place during the month For the month of November, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4 List of total no. of cases randomly allocated during the month For the month of November, 2025						
Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil

Form 5 List of cases in which Case Management Hearing was held during the month For the month of November, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6
Contested commercial cases disposed during the month
For the month of November, 2025

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Form 7 Summary of Commercial Cases during the month For the month of November, 2025						
Sr No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	02	00	01	01
2	District Commercial Court	Gomati Judicial District, Udaipur	03	02	00	05
3	District Commercial Court	West Tripura Judicial District, Agartala	141	22	01	162
4	District Commercial Court	Unakoti Judicial District, Kailashahar	06	00	00	06
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	01	00	00	01
6	District Commercial Court	Khowai Judicial District, Khowai	00	00	00	00
7	District Commercial Court	Dhalai Judicial District, Ambassa	03	00	00	03
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	00	00	00	00
9	District Commercial Court	Sepahijala Judicial District, Sonamura	00	00	00	00

Form 6 (i): Mediation Data on Monthly Basis
Rule 10 (2)

List of cases received for Pre- Institution Mediation and Settlement during the month For the month of November, 2025						
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Legal Services Authority, Gomati,Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Legal Services Authority, North Tripura , Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil